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Title: The Minister of Health and Family Welfare and Water Resources laid a statement regarding status of implementation of recommendations contained in the 17<sup>th</sup> Report of the Standing Committee on Water Resources on Demands for Grants (2013-14), pertaining to the Ministry of Water Resources.

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI GHULAM NABI AZAD): I am laying this statement on the status of implementation of recommendations contained in the Seventeenth Report of Standing Committee on Water Resources in pursuance of Direction 73A of the Hon'ble Speaker, Lok Sabha issued vide Lok Sabha Bulletin-Part II, dated September 01, 2004.

The Seventeenth Report of Standing Committee on Water Resources (Fifteenth Lok Sabha) was presented in the Lok Sabha on 29<sup>th</sup> April 2013. This Report related to the examination of Demands for Grants of the Ministry of Water Resources for the year 2013-14.

Action Taken Notes on the ^recommendations / observations contained in the above said report of the Standing Committee had been sent to the Committee on 28<sup>th</sup> October, 2013. There were 44 recommendation paragraphs in this report containing recommendations/ observations made by the Committee where action was called for on the part of Government. These recommendations/ observations mainly relate to the budgetary allocation, utilization of fund, timely submission of UCs, taking approval of EFC well in time in respect of all projects where such approvals are necessary, review of expenditure performance, proper framing of Outcome Budget, River Basin Management and Development, Re-structuring of Central Water Commission, Bharat Nirman, Accelerated Irrigation Benefit Programme and steps for optimal utilization of central grant, Repair, Renovation and Restoration of Water Bodies, Command Area Development & Water Management, Development of Water Resources Information System, Inadequacy of Hydrological observation sites, Water Quality Monitoring, achievement of goals under National Water Mission, operationalisation of National Bureau of Water Use Efficiency, proper assessment of Dam Safety Standards, Introduction of Dam Safety Bills in the Parliament, Importance of Aquifer Mapping, Monitoring of ground water level, pursuing of Flood Control activities, Master Plans for Flood Prone Areas, implementation of Flood Plain Zoning Bill, evaluation of works carried out by the Farakka Barrage Project during XIth Plan, works of Brahmaputra Board etc.

The present status of implementation of various recommendations made by the Committee is indicated in Annexure to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.

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...(Interruptions)